

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-2**  
**New IA-3565/2021 in**  
**IB- 861 /(ND)/2020**

**IN THE MATTER OF:**

**Dhanlaxmi Bank Ltd**

**Vs.**

**Real Video Impact (P) Ltd**

**....FINANCIAL CREDITOR**

**....CORPORATE DEBTOR**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 17.8.2021**

**CORAM:**

**SHRI. P.S.N PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :

For the CD :

For the Intervener :

**ORDER**

**New IA-3565/2021 :**

This is the second Progress report filed by the Resolution Professional till 31<sup>st</sup> July, 2021 and the same is taken on record with just exceptions.

The IA stands **closed**.

-sd-

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

-sd-

**(P.S.N PRASAD)**  
**MEMBER (JUDICIAL)**

Surjit